

(29)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCA/176/CAA/2017
NAME OF THE TRANSFERRE : IMPERIAL CONSULTANTS AND SECURITIES PVT LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Mv. PAWAN JHABAKHA
ABISHIK RAMAN
(9686603576)

Counsel for the
Applicant

Pawan

ORDER

Counsel for the applicant present and made submissions in relation to the consent affidavits of 13 unsecured creditors whose outstanding amount is 93% of the total value which is certified by a Chartered Accountant. At this juncture, this Tribunal directs the counsel for the applicant to send notice to the other unsecured creditors and file proof of notice by way of an affidavit. Put up on 29.11.2017 at 10.30 A.M.

-sel-
K Anantha Padmanabha Swamy
Member (Judicial)